

NOTIFICATION No. 106 / 2013

I (a)

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on regular basis, in G.O.(D) No.130, Public (Special.A) Department, dated 31.05.2013 are posted to the posts mentioned against their names in Column (2) below:

Sl.No	Name and Designation (1) <i>Thiru / Tmt. / Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
1	M. Paul Durai, functioning on other duty as Master, High Court, Madras.	II Additional District Judge, Thoothukudi in the existing vacancy.
2	M. Gunasekaran, Chief Judicial Magistrate, Dharmapuri.	XVI Additional Judge, City Civil Court, Chennai in the existing vacancy.
3	R. Xaverin Arul Felicita, Sub Judge, Tiruvarur.	II Additional District Judge, Vellore at Ranipet in the existing vacancy.
4	A.D.Maria Clete, Sub Judge, Nagapattinam.	II Additional District Judge, Cuddalore at Chidambaram in the existing vacancy.
5	A. Manivel, Chief Judicial Magistrate, Tiruvannamalai.	XVII Additional Judge, City Civil Court, Chennai vice Thiru S.Sengottaiyan, transferred.
6	K.V. Senthur Pandian, Chief Judicial Magistrate, Coimbatore.	XVIII Additional Judge, City Civil Court, Chennai vice Thiru G.Palaniappan, transferred.
7	T. Venkattakrishnan, functioning on deputation as Chief Judicial Magistrate, Pondicherry.	III Additional District Judge, Pondicherry, on deputation, vice Thiru N.Dhandapani, transferred.
8	A. Muthusaratha, Chief Judicial Magistrate, Perambalur.	IV Additional District Judge, Tirunelveli vice Ms.R.N.Manjula, transferred.
9	G. Mahizhenthii, Chief Judicial Magistrate, Dindigul.	Sessions Judge, Mahila Court, Perambalur in the existing vacancy.
10	P. Vadamalai, Chief Metropolitan Magistrate, Egmore, Chennai.	Additional Chief Metropolitan Magistrate (E.O-II), Egmore, Chennai in the existing vacancy.

Sl.No	Name and Designation (1) <i>Thiru / Tmt. / Selvi.</i>	On promotion as District Judge (Entry Level), posted as (2)
11	P. Mohandoss, Chief Judicial Magistrate, Thanjavur @ Kumbakonam.	II Additional District Judge, Thanjavur in the existing vacancy.
12	S. Balarajamanickam, Chief Judicial Magistrate, Tiruchirappalli.	Special District Judge, Special District Court to deal with MCOP Cases, Tiruchirappalli in the existing vacancy.
13	S. Saravanaperumal, Chief Judicial Magistrate, Madurai.	VI Additional District Judge, Madurai vice Thiru T.Balakrishnan, transferred.
14	P. Geethanjali, Chief Judicial Magistrate, Cuddalore.	III Additional District Judge, Cuddalore at Virudhachalam in the existing vacancy.
15	S. Senthil Kumaresan, Chief Judicial Magistrate, Salem.	XIX Additional Judge, City Civil Court, Chennai vice Tmt. A.Kayalvizhi, transferred.
16	M. Pitchammal, Chief Judicial Magistrate, Thoothukudi.	Sessions Judge, Mahila Court, Pudukottai vice Thiru M.Sambasivam, transferred.

I (b)

Thiru N. Vaithiyanathan, Senior Civil Judge, functioning on deputation in the Puducherry Judicial Service as Sub Judge, Yanam, who has been promoted as District Judge (Entry Level), on regular basis, subject to outcome of the disciplinary proceedings pending against him, in G.O.(D) No.130, Public (Special.A) Department, dated 31.05.2013 is posted as Additional District Judge, Karaikal vice Tmt.R.Margaret Rosaline, transferred.

II

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

Sl.No	Name and Designation (1) <i>Thiru / Tmt. / Selvi.</i>	Transferred and posted as (2)
1	M. Sambasivam, Sessions Judge, Mahila Court, Pudukkottai.	XIV Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru K.Paramaraj, transferred.

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Sl.No	Name and Designation (1) Thiru / Tmt. / Selvi.	Transferred and posted as (2)
2	K.Paramaraj, XIV Additional Judge (CBI Cases), City Civil Court, Chennai.	XIII Additional Judge (CBI Cases), City Civil Court, Chennai in the existing vacancy.
3	S.Somasekaran, X Additional Judge, City Civil Court, Chennai.	II Additional Judge, City Civil Court, Chennai in the existing vacancy.
4	N.Rajasekar, VII Additional Judge, City Civil Court, Chennai.	III Additional Judge, City Civil Court, Chennai in the existing vacancy.
5	G.Palaniyappan, XVIII Additional Judge, City Civil Court, Chennai.	VII Additional Judge, City Civil Court, Chennai vice Thiru N.Rajasekar, transferred.
6	S.Sengottaiyan, XVII Additional Judge, City Civil Court, Chennai.	X Additional Judge, City Civil Court, Chennai vice Thiru S.Somasekaran, transferred.
7	A.Kayalvizhi, XIX Additional Judge, City Civil Court, Chennai.	XV Additional Judge, City Civil Court, Chennai in the existing vacancy.
8	M.Jothiraman, IV Additional District Judge, Madurai.	I Additional District Judge, Madurai in the existing vacancy.
9	M.Suresh Vishwanath, V Additional District Judge, Madurai.	IV Additional District Judge, Madurai vice Thiru M.Jothiraman, transferred.
10	T.Balakrishnan, VI Additional District Judge, Madurai.	V Additional District Judge, Madurai vice Thiru M.Suresh Viswanath, transferred.
11	R.N.Manjula, IV Additional District Judge, Tiruneveli.	III Additional District Judge, Tiruneveli in the existing vacancy.

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The Hon'ble The Acting Chief Justice is pleased to make the following appointment in the High Court, Madras :

Thiru J.V.Raj, District Judge (Selection Grade), functioning on other duty as Additional Registrar (Vigilance), High Court, Madras is transferred and posted on other duty as Registrar (Vigilance), High Court, Madras in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 12.06.2013.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL